GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4704
ANSWERED ON:23.04.2010
AYUSH PROPOSALS
Kodikunnil Shri Suresh;Mitra Shri Somendra Nath;Siddeswara Shri Gowdar Mallikarjunappa;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has received any proposals from the State Governments including the Governments of Karnataka, Kerala and West Bengal regarding the grant of financial assistance for the setting up and upgradation of AYUSH colleges, hospitals and dispensaries;
- (b) if so, the details of the proposals approved and funds sanctioned during the last two years and the current year, projectwise and State-wise:
- (c) whether some of the proposals are still lying pending for approval;
- (d) if so, the details thereof, State-wise and the reasons for their pendency; and
- (e) the time by which these are likely to be approved?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRIS, GANDHISELVAN)

- (a) Yes.
- (b) Details of the proposals approved and fund sanctioned during last two years and current year State wise in respect of AYUSH colleges (Annexure-I- A, B & C), collocation of AYUSH facilities in PHCs/CHCs/DHs (Annexure-II), Supply of essential drugs to AYUSH units (Annexure-III) and upgradation of AYUSH Hospitals (Annexure-IV) are enclosed.
- (c) to (e) Proposals, which were complete in all respects, have been sanctioned as per provision during 2009-10. Few proposals are under process for sanction as early as possible during 2010-11, details of which are enclosed for Hospitals & Dispensaries (Annexure-V-A) and for colleges (Annexure-V-B).